

NOTICE

Date of Publication :12-Mar-2021 Last Date: 01-Apr-2021

Applicants are requested to collect following Certified Copies on or before last date 01-Apr-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-201805187	Ditendra Mishra Adv for Plaintiff	137-2013 (12)	
2	U-201807465	Puja Nadkarni (Adv. For Plaintiff)	548-2018 (12)	
3	U-201809287	Maneksha & Sethna Adv for Defendant No.5	1618-2018 (12)	
4	U-201809668	Nooruddin Khan	5216-2012 (12)	
5	U-201809981	Adv Tushar Garadia For Pltt	1284-2018-STAMP NO. (3)	
6	U-201909340	Adv R. K. Mendadkar for Plaintiffs	9172-2017-STAMP NO. (12)	
7	U-201910000	S. P. Wakode Adv for Plaintiff	3223-2018 (12)	
8	U-201910482	M/s. Dahibawkar & Co. Adv for Plaintiff	430-2017 (12)	
9	U-201910719	Asif I. Patel Adv. for Def. No. 2	627-2014 (12)	
10	U-201910973	Rahul Mahadik Adv. for Plaintiff	13465-2019-STAMP NO. (12)	
11	U-201911154	S. P. Wakhode Adv. for Plaintiff	3223-2018 (12)	
12	U-201911348	Ansari Asggar Kalim Adv. for Plaintiff	14339-2019-STAMP NO. (12)	
13	U-202001041	Ankita R. Patel Adv. for Plaintiff	2144-2010 (12)	
14	U-202001327	K. N. Kandekar Adv. for Def. No. 6	508-2012 (12)	
15	U-202001328	K. N. Kandekar Adv. for Def.	1925-2010 (12)	

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16	U-202001333	K. N. Kandekar Adv. for Def.	1924-2016 (12)	
17	U-202001408	S. J. Ghogare Adv. for Def.	7834-2004 (7)	
18	U-202002654	A. J. Rizvi Adv. for Applicant	7834-2019-STAMP NO. (11)	
19	U-202002755	Shailesh Shukla Adv. for Plaintiff	2155-2015 (11)	
20	U-202002785	Adv. K. D. Jha for Plaintiff	208-2020 (12)	
21	U-202003278	Prabha Shethia	4238-2020-STAMP NO. (11)	
22	U-202003306	B.R.Dalal	1196-2020 (12)	
23	U-202003344	S.K.Dubey	4779-2020-STAMP NO. (11)	
24	U-202003423	Subhash Bane	271-2020-L.C.SUIT (12)	
25	U-202003961	F F And Associates	1163-2012 (11)	
26	U-202100147	Ashok M Saraogi	894-2015 (19)	
27	U-202100734	Vinay S. Bandiwadekar	352-2015 (6)	
28	U-202100765	LJ Law	1089-2009 (5)	
29	U-202100889	Adv. P. S. Tiwari	328-2020 (9)	
30	U-202101000	Ramesh Jain & Kusum Jain	63-2019-COMMERCIAL SUIT (32)	

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31	U-202101029	Adv. Ashish Kumar Roy	8385-1995 (33)	
32	U-202101041	M/s Bilawala & Co.	38-2019- COMMERCIAL SUIT (31)	
33	U-202101203	India Law LLP	569-2005 (9)	
34	U-202101250	Adv. Sunita R. Chidurala	3598-2013 (2)	
35	U-202101292	Bhavya viral Singh	1841-2013 (32)	
36	U-202101293	Bhavya viral Singh	971-2014 (32)	
37	U-202101405	Adv. Sadhana	892-2018 (31)	
38	U-202101427	Mishra & Co.	1478-2014 (3)	
39	U-202101462	Adv. Rohini Amin	939-2020 (12)	
40	U-202101464	S. U. Pandey	2144-2008 (12)	
41	U-202101550	Adv. Lata Desai	7400-1996 (42)	
42	U-202101574	Legal Chartered	2430-2021 (7)	
43	U-202101596	Adv. Sandesh Deshpande	3217-2009 (5)	
44	U-202101606	Megha Shigavan	250-2018-SUMMARY SUIT (59)	
45	O-201900702	Adv. Sudhakar G. Lakhani for Plaintiff	1893-2009 (12)	

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46	O-201900806	Adv. T.J. Pandian for Defendant	1778-2019-COMMERCIAL ST. (12)	
47	O-201901718	M/s. Dhruve Liladhar & Co. Adv for Defendant No.7	3512-2019-STAMP NO. (12)	
48	O-201901719	M/s. Dhruve Liladhar & Co. Adv for Defendant No.7	3510-2019-STAMP NO. (12)	
49	O-201901720	M/s. Dhruve Liladhar & Co. Adv for Defendant No.7	3520-2019-STAMP NO. (12)	
50	O-201901721	M/s. Dhruve Liladhar & Co. Adv for Defendant No.7	3511-2019-STAMP NO. (12)	
51	O-201901722	M/s. Dhruve Liladhar & Co. Adv for Defendant No.7	3513-2019-STAMP NO. (12)	
52	O-201901723	M/s. Dhruve Liladhar & Co. Adv for Defendant No.7	3514-2019-STAMP NO. (12)	
53	O-201901724	M/s. Dhruve Liladhar & Co. Adv for Defendant No.7	3516-2019-STAMP NO. (12)	
54	O-201901725	M/s. Dhruve Liladhar & Co. Adv for Defendant No.7	3519-2019-STAMP NO. (12)	
55	O-201901726	M/s. Dhruve Liladhar & Co. Adv for Defendant No.7	3518-2019-STAMP NO. (12)	
56	O-201901727	M/s. Dhruve Liladhar & Co. Adv for Defendant No.7	3517-2019-STAMP NO. (12)	
57	O-201901728	M/s. Dhruve Liladhar & Co. Adv for Defendant No.7	3509-2019-STAMP NO. (12)	
58	O-201902867	Adv. Priti S. Merchant for Plaintiff	3903-2019-STAMP NO. (Board Dept.)	
59	O-201903757	Adv. Shubhangi A. Subhedar for Defendants	2169-2018-STAMP NO. (12)	
60	O-201904030	Pratima Singh C/o A. K. Saxena, Adv for Plaintiff	2959-2016 (12)	

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61	O-201904066	Bharat K. Gala Adv. for Def. No. 4	2933-2016 (12)	
62	O-202000855	Sandeep U. Bane Adv. for Plaintiff	2184-2020-STAMP NO. (12)	
63	O-202000856	Sandeep U. Bane Adv. for Plaintiff	2183-2020-STAMP NO. (12)	
64	O-202001271	Adv B.A Bhakad	8431-2020 (12)	
65	O-202001292	Bimal N. Bhabhda	1299-2020 (12)	
66	O-202100007	Shaikh Mohammed Salim	1384-2015 (11)	
67	O-202100174	M/s. A. R. Bamne & Co.	6053-2005 (Record Dept.)	
68	O-202100201	J. R. Vakil & Asso	346-2019-SUMMARY SUIT (59)	
69	O-202100202	J. R. Vakil & Asso	608-2019-SUMMARY SUIT (59)	
70	O-202100203	J. R. Vakil & Asso	540-2017-SUMMARY SUIT (59)	
71	O-202100340	Mr. Ramesh Jain & Mrs. Kusum Jain	44-2019-COMMERCIAL SUIT (31)	
72	O-202100351	Rammarayan Ramkishor Baba	649-2017 (11)	
73	O-202100355	Adv. Vijay M. Vaghela	4467-2011 (13)	
74	O-202100395	Shri. M. B. Jadhav	676-2018 (12)	
75	O-202100404	Sudhir Shah & Asso	69-2020-COMMERCIAL SUIT (32)	

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76	O-202100425	Ms. Sutapa Saha Adv. for plff.	1595-2014 (5)	
77	O-202100429	J. R. Vakil & Associates	1188-2016 (13)	
78	O-202100447	Rajesh M. Patil	209-2019- COMMERCIAL SUIT (32)	
79	O-202100448	Rajesh M. Patil	213-2019- COMMERCIAL SUIT (32)	
80	O-202100456	Sudhakar G. Lakhani	156-2019- COMMERCIAL SUIT (32)	
81	O-202100474	A. B. Shinde	3268-2013 (1)	
82	O-202100522	Adv. Raje Balkrishna Krishnaji	2814-2014 (7)	
83	O-202100553	Maneksha & Sethna	565-2017 (9)	
84	O-202100554	Maneksha & Sethna	2731-2018 (9)	
85	O-202100558	Adv. Satish J. Agrawal	1767-2016 (7)	